

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA  
:: HYDERABAD ::**

**SUB:** NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two (02) District Judges to participate in the Academic Programme No.P-1324 on “**National Seminar for Presiding Officers of the PMLA Courts**” scheduled to be held on 07.01.2023(Saturday) and 08.01.2023 (Sunday) at National Judicial Academy, Bhopal - **Relief Arrangements - ORDERS - ISSUED.**

**READ:** 1. NJA/Dir/Ac.Prg./2022-23/1505, e-mail from the Director, National Judicial Academy, Bhopal, dated 01.08.2022.  
2. High Court’s letter Roc.No.1479/SO/2022, dated 23.12.2022 from the Registrar General, High Court of Telangana, Hyderabad.

\* \* \*

**ORDER ROC.NO.5069/2022 - B.SPL., DATED:29.12.2022.**

The following two (02) District and Sessions Judges, mentioned in Column No.2, vide High Court’s letter 2<sup>nd</sup> read above, who are nominated to participate in the Academic Programme No.P-1324 on “**National Seminar for Presiding Officers of the PMLA (Prevention of Money Laundering Act) Courts**” scheduled to be held on 07.01.2023 (Saturday) and 08.01.2023 (Sunday) at National Judicial Academy, Bhopal, the High Court made the following in-charge arrangements:

| <b>Sl. No.</b> | <b>NAME AND DESIGNATION OF THE NOMINATED OFFICER</b>   | <b>IN-CHARGE OFFICER</b>   |
|----------------|--|--|
| (1)            | (2)  | (3)  |
| 1.             | <b>SRI B.PAPI REDDY,</b><br>Metropolitan Sessions Judge, <b>Hyderabad.</b>   | I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, <b>Hyderabad.</b>   |
| 2.             | <b>SRI R.THIRUPATHI,</b><br>I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, <b>Rangareddy District at L.B.Nagar.</b> | Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Addl. District & Sessions Judge’s Court-cum-II Addl. Metropolitan Sessions Judge’s Court, Ranga <b>Reddy District at L.B. Nagar.</b> |

*The officers mentioned in Column No.3, will be in-charge for the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the Academic Programme.*

*On return from the said Academic Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.*

// 2 //

- NOTE:**
1. The proceedings placed in the High Court's Website <https://tshc.gov.in>. The downloaded copy from the website is valid for relieving duty and reporting to the academic programme at National Judicial Academy, Bhopal.
  2. **The nominated officers are entitled only for actual journey time.**

  
29/12/22  
**REGISTRAR (VIGILANCE)**

**To**

1. The Officers and In-charge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Registrar (Administration), National Judicial Academy, Bhadbhada Road, Suraj Nagar P.O., Bhopal-462044
4. The Metropolitan Sessions Judge, Hyderabad.
5. The I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.
6. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
7. The I Additional District and Sessions Judge-cum-Metropolitan Sessions Judge, Rangareddy District at L.B.Nagar.
8. The Chairman, Land Reforms Appellate Tribunal for Rangareddy-cum-II Additional District and Sessions Judge's Court-cum-II Additional Metropolitan Sessions Judge's Court, Ranga Reddy District at L.B. Nagar.
9. The Pay and Accounts Officer, Hyderabad.
10. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.
11. **THE SECTION OFFICERS :**
  - a) Special Officer Section
  - b) Vigilance Cell
  - c) E-Section
  - d) Work Review Cell
  - e) O.P.Cell
  - f) B-Section
  - g) Accounts Section
  - h) Computer Section
  - i) D-BudgetSection

High Court for the State of Telangana at Hyderabad.

+ **Spare...**